

**IN THE COURT OF SH. SANJAY BANSAL, SPL. JUDGE (PC ACT)
(CBI)(COAL BLOCK CASES)-02, RADDC, NEW DELHI.**

ORDER

Pursuant to Office Order No. 2/RG/DHC/2021 dated, 19.04.2021, of the Hon'ble High Court of Delhi, New Delhi, all the cases except urgent cases listed before this court during the period from 20.04.2021 to 24.04.2021 shall stand adjourned *en bloc* as follows:

S.No.	Original Date Listed	Date to which Matters adjourned
1.	20.04.2021	21.05.2021
2.	22.04.2021	22.05.2021
3.	23.04.2021	25.05.2021
4.	24.04.2021	27.05.2021

Copy of this order shall be placed in concerned files listed on the above dates. Concerned parties be informed regarding the adjournment and next date of hearings.

SANJAY BANSAL
Spl. Judge, (P C Act)(CBI)
(Coal Block Cases)-02, RADDC,
New Delhi./20.04.2021

